

BUNDLED - TWO WHEELER POLICY

Zero Depreciation

In consideration of the payment of an additional premium as specified and shown in the policy schedule, the Company hereby undertakes to deduct no amounts for depreciation in case of parts replaced on account of damage to the vehicle insured and/or to its accessories, arising out of any peril as covered under the Policy, however this endorsement shall be applicable to the first two (2) claims per policy year if mentioned in the policy schedule any subsequent claim(s) shall be subject to a deduction for depreciation at the rates mentioned in the policy terms and conditions.

Provided always that

1. Such claim has been admitted by the Company under Section I - "Loss or Damage to the Vehicles Insured" of the Policy,
2. This add-on shall not be applicable in the event of Total Loss/ Constructive Total Loss of the vehicle insured under the Policy,
3. The Insured shall be liable for the Voluntary Deductible* amount, as opted by the Insured for this add-on, for each and every claim payable under this add-on,

*Insured can opt for a Voluntary Deductible specifically for this add-on, which will be over and above the deductible applied under the basic Policy. In such a case, the discount will be provided in the premium calculated for this add-on.

Subject otherwise to the terms, exceptions, conditions and limitations of this Policy.